

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2825

ANSWERED ON:06.08.2015

Electronic Voting Machines

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**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government/Election Commission proposes to introduce Electronic Voting Machines (EVMs) displaying images of the contestants along with their names and party symbols and if so, the details thereof;
- (b) whether any proposal is under consideration to introduce EVMs with facility to provide a printed slip to the voters as an acknowledgement and if so, the details thereof; and
- (c) whether the Government proposes to introduce online voting facility in the country and if so, the details thereof?

**Answer**

ANSWER

MINISTER OF LAW AND JUSTICE  
(SHRI D.V. SADANANDA GOWDA)

(a): The Election Commission has informed that they have already issued instructions specifying that the postal ballot papers, the ordinary ballot papers and the ballot papers to be displayed on the balloting unit of Electronic Voting Machine should also contain the photograph of the candidate, in addition to other particulars.

(b): The Election Commission has stated that there is no proposal to introduce EVM with facility to provide slip to the voters as an acknowledgement. However, a device called "Voter Verifiable Paper Audit Trail (VVPAT)", is attached with Electronic Voting Machines to generate a paper slip containing name, serial number and symbol of the chosen candidate. When the voter presses the button against the name of the candidate of his/her choice on the Ballot Unit, the VVPAT generates a paper slip, called Ballot Slip. This paper slip contains the name serial number and symbol of the chosen candidate. The voter can see this slip through a screened window where it stays for seven seconds, and then it automatically gets cut and falls down in a sealed drop box.

(c): No, Madam.